

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 301 of 2015 & IA Nos. 484 of 2015 and 485 of 2015

Dated: 23rd December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**The Tata Power Delhi Distribution Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sakya Singh Chauduri
Mr. Anand Kumar Shrivastava
Mr. Molshree Bhatnagar
Ms. Ritu &
Mr. Anurag Bansal for TPDDL

Counsel for the Respondent(s) :

ORDER

Heard Mr. Sanjay Sen, learned counsel for the applicant/appellant on I.A. No. 484 of 2015 seeking therein stay on some directions of the State Commission.

Let notice of I.A No. 484 of 2015 be issued to the opposite parties requiring them to file reply/objections to the said IA within four weeks from today and rejoinder, if any, may be filed by the appellant within two weeks thereafter.

List I.A. No. 484 of 2015 for hearing on **12th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

rkt/sh

**(Justice Surendra Kumar)
Judicial Member**